CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL <u>HYDERABAD</u>

REGIONAL BENCH - COURT NO. - I

SERVICE TAX APPEAL NO. 27383 of 2013

Hyderabad Menzies Air ... Appellant Cargo Pvt Ltd.,

Versus

Commissioner of Customs, ... & Central Excise
Hyderabad – IV

Present for the Appellant: None

Present for the Respondent: Shri V R Pavan Kumar, Authorized

Representative

Date of Hearing: 05.04.2023

Respondent

ORDER

The appellant has sought adjournment. Since the matter pertains to the year 2013, the case is posted on 25.04.2023. Issue notice.

(R. MURALIDHAR)
MEMBER (JUDICIAL)

(A.K. JYOTISHI)
MEMBER (TECHNICAL)